

Cost overruns in infrastructure projects

1392. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether a large number of infrastructure projects have been badly hit by cost overruns of several lakhs of crore rupees across the country;

(b) if so, the details thereof;

(c) whether it is a fact that for several infrastructure projects, neither year of commissioning nor tentative gestation period has been reported; and

(d) if so, the details thereof and the steps that the Union Government has taken to complete such projects without any further delay?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (RAO INDERJIT SINGH): (a) and (b) The Ministry of Statistics and Programme Implementation compiles data on time and cost overruns of on-going Central Sector Infrastructure Projects costing ₹ 150 crore and above, on the basis of information provided by the project implementing agencies on the On-line Computerized Monitoring System (OCMS) of the Ministry. As on 01.08.2020, 432 projects out of 1670 on-going Central Sector Infrastructure Projects costing ₹ 150 crore and above are facing cost overruns worth ₹ 4.29 lakh crore which constitute 20.85 percentage of original project implementation cost. The details of these projects are available in the flash report at www.cspm.gov.in/publications.

(c) There are projects where original date of commissioning or anticipated date of commissioning are not reported by the project implementing agencies. The details of these projects are available in the flash report at www.cspm.gov.in/publications.

(d) The major steps undertaken by the Union Government to ensure completion of Central Sector Infrastructure Projects without further delay include: rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the concerned Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.